

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA.
ORIGINAL APPLICATION NO. 147 OF 2024/EZ.**

Youth United for Sustainable Environment Trust.

..... Applicant.

Versus

State of Odisha and Others. Respondents.

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Cuttack.

By the Respondent No.7 through

Dt. 24 .09.2024.


(Shakti Prasad Panda)
Addl.Govt.Advocate.

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BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 147 OF 2024/EZ

Youth United for Sustainable Environment Trust.

... Applicants

--Versus--

State of Odisha and Others.

... Respondents.

COUNTER AFFIDAVIT FILED ON BEHALF OF
RESPONDENT NO.7

I, Purna Chandra Dalai, aged about 54 years, S/O- Late Harekrishna Dalai, at present working as Additional Chief Engineer in the Office of the Engineer-In-Chief, Rural Works, Odisha, Bhubaneswar and in charge of Superintending Engineer, Panikoili (R&B) Division, At/Po/P.S- Panikoili, Dist- Jajpur, do hereby solemnly affirm and state as follows:-

1. That, I am working as Additional Chief Engineer in the Office of the Engineer-In-Chief, Rural Works, Odisha, Bhubaneswar and in charge of Superintending Engineer, Panikoili (R&B) Division, Panikoili, hereinafter referred to as the answering respondent No.7.
2. That I have gone through the contents of the Original Application as well as the annexures appended thereto and have understood the contents thereof. I am well acquainted with the facts of the case and as such competent to swear this affidavit in my official capacity.
3. That the applicant has filed the aforesaid original application before this Hon'ble Tribunal alleging rampant stone quarrying in Dankari

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24/09/24
AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
REGD. NO-ON-56/2004

Purna Chandra Dalai

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Hill in particular and unscientific stone quarries in the entire District of Jajpur in general. The applicant has also further alleged that on 15.05.2024 an accident was occurred when a stone mine quarry collapsed due to which five people got trapped under the debris of the said stone quarry resulting in the death of three people. It is also further stated that the labourers were engaged in quarrying of black stone, copy of the news article dated 17.05.2024 was published in Orissa Post.

4. That, at the outset, the deponent denies each and every averment / assertion / contention raised by the applicant unless the same is admitted specifically hereinafter. No averment or assertion or contention raised by the applicant should be deemed to have been admitted on the ground of non-traverse.
5. That in reply to the averments made in paragraphs – 1 to 9 of the writ petition need no comments.
6. That as regards to the averments made in Para-10 of the Original Application, it is humbly submitted that the vehicles carrying minor minerals mined from Dumkari stone Quarry are mostly plying on these four roads of Public Works Department & Road & Building namely, i) Nakpole Mandia Road ii) Thanual Tranajia Road, iii) Neulpur Haridaspur Road and iv) Kustira Gadamadhupur Road coming under the jurisdiction. These four roads have connectivity to NH-53. These roads suffer wear and tear due to transportation of minor minerals.
7. That as regards to the averments made in paragraphs – 11 to 24 of the Original Application need no comments as the same are not relevant to the answering Respondent No.7.
8. That the deponent reserves the right to file further affidavit, if required by this Hon'ble Tribunal in future.

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purna chandra dalai

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9. That the facts stated above are true to the best of my knowledge and based upon official records available.

VERIFICATION

I, Purna Chandra Dalai, aged about 54 years, S/O Late Harekrishna Dalai, at present working as Additional Chief Engineer in the Office of the Engineer-In-Chief, Rural Works, Odisha, Bhubaneswar and in charge of Superintending Engineer, Panikoili (R&B) Division, At/Po/P.S- Panikoili, Dist- Jajpur, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records and that nothing material has been concealed there from.

Verified at Cuttack on this the 24 day of September, 2024.

Cuttack

Dt. 24.09.2024

Purna Chandra Dalai

VERIFICANT
Superintending Engineer
Panikoili(R&B) Division

AR
AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
REGD. NO-ON-56/2004

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AFFIDAVIT.

I, Purna Chandra Dalai, aged about 54 years, S/o. Late Harekrishna Dalai, at present working as Additional Chief Engineer in the Office of the Engineer-In-Chief, Rural Works, Odisha, Bhubaneswar and in charge of Superintending Engineer, Panikoili (R & B) Division, At/ Po/ P.S- Panikoili, Dist- Jajpur, do hereby solemnly affirm and state as follows :-

1. That, I am respondent No.7 in this Original application. I am well acquainted with the facts of the case and as such competent to swear this affidavit in my official capacity.
2. That the facts stated above are true to the best of my knowledge and based on official records.

Identified by :

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Addl. Govt. Advocate

Purna Chandra Dalai

Deponent

Superintending Engineer
Panikoili(R&B) Division

P. Ch. Dalai
The above named deponent being identified by *S. P. Saha* Adv solemnly affirm and states before me that the contents of this *AM* are true to the best of his/her/their knowledge and belief. *24.09.24*

AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
Regd. No.-ON-56/2004

